

DIVISION BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/222(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	SUBHAM GOODWILL PRIVATE LIMITED VS MONET VYAPAAR PVT. LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Pallavi Ray, Adv.] for Liquidator
Mr. Rahul Sharma, Adv.
Mr. Sudipta Ghosh, liquidator

ORDER

1. Learned Counsel for the Liquidator present.
2. Ld. Counsel for the Liquidator states that an application has been filed but the same is not on board today.
3. List this matter **on 14.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**